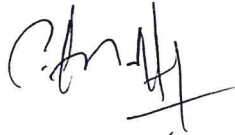
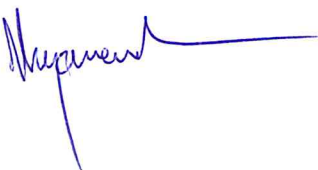


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No. 76/BB/ 2017	-	Await report from RD	230/ 232	Puma Sports India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Amogh - C.A 9742426224	PETITIONER	
2.	Nishant Rai, Adv 9910512501	Director/ { Deccan chronicle } Holdings Ltd	
3.	Nityananda SG 9535033034	A	

ORDER

Counsel for Petitioner is present. Await report from O.L. List it on 21/03/2018.


Member (T)


Member (J)